

PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

SUB: e-Courts Project – Deputation of Master Trainers to impart training on Ubuntu Linux 14.04 Operating System and NC 2.0 CIS Software Course on 16.11.2016 for the 95 trainee Junior Civil Judges and two direct recruited District Judges at A.P. Judicial Academy, Secunderabad – **ORDERS - ISSUED.**

REF: 1. High Court's Proceedings Order Roc.No.7947/2016-B.Spl., dated 05.10.2016 & 27.10.2016.
2. High Court's Proceedings Order Roc.No.5449/2016-B.Spl., dated 24.09.2016.
3. Letter ROC.No.787/2016/APJA-Sec'bad, dated 10.11.2016 from the Director, Andhra Pradesh Judicial Academy, Secunderabad.

ORDER ROC.No. 8769/2016-B.SPL. DATED:14.11.2016

The following Judicial Officers who are also Master Trainers, mentioned in column number 2, are hereby deputed to impart training to the 95 Trainee Junior Civil Judges and two direct recruited District Judges, who are undergoing basic training at Andhra Pradesh Judicial Academy, on Ubuntu Linux 14.04 Operating System and NC 2.0 CIS Software Course on 16.11.2016 at Andhra Pradesh Judicial Academy, Secunderabad and they are directed to proceed to impart the said training at Andhra Pradesh Judicial Academy, Secunderabad.

SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICERS	PRESIDING OFFICER IS PLACED INCHARGE DURING THE ABSENCE OF OFFICER DEPUTED FOR THE PROGRAMME
(1)	(2)	(3)
1.	Sri V.Srinivasa Sivaram, Senior Civil Judge working on other duty as Administrative Officer, Andhra Pradesh State Legal Services Authority, Hyderabad.	Get himself relieved
2.	Smt. D.Varoodhini, IV Addl. Junior Civil Judge, Kukatpally, Rangareddy District.	I Addl. Junior Civil Judge-cum-XVI Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District.
3.	Sri M.R.K. Chahavan, III Addl. Junior Civil Judge, Cyberabad at Kukatpally, Rangareddy District.	Prl. Junior Civil Judge-cum-IX Metropolitan Magistrate, Cyberabad at Kukatpally, Rangareddy District.
4.	Sri Gajawada Venu, Prl. Junior Civil Judge-cum-V Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.	I Addl. Junior Civil Judge-cum-VI Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.

The officers mentioned in column number 3, will be in-charge of the post(s) mentioned in corresponding column number 2, on 16.11.2016 for the above said Officers.

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On return the officers mentioned in column number 2, will attend to duty on 17.11.2016 at usual timings.



REGISTRAR (VIGILANCE)

To

1. The officers.
 2. The incharge officers.
 3. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the same in the High Court's Website).
 4. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
 5. The Metropolitan Sessions Judge, Hyderabad.
 6. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
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